

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00003/2021

in & MA/310/00415/2019 & OA/310/01037/2019

Dated Tuesday the 5th day of January Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

M.Vinoth Kumar, S/o. S. Mani,
No. 28, Driver Colony,
Korrukupet, Chennai 600021.Applicant/Applicant

By Advocate M/s. N. Beulah John Selvaraj

Vs

1.Garrison Engineer (Maintenance),
Naval Air Station,
Arakonam 631006.

2.Commander Work Engineer,
Fort St. George,
Chennai 600009.

3.Chief Engineer (Navy),
Military Engineer Service Station Road,
Visakhapatnam 530004.Respondents/Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

At the time of hearing, counsel for the applicant submits that the applicant has been appointed as a peon on compassionate grounds which is the relief prayed for in this OA. Counsel for the applicant submits that she may be permitted to withdraw this OA.

2. In view of the above, counsel for the applicant is permitted to withdraw this OA.
3. MA 3/2021 seeking permission for withdrawal of this OA is allowed. OA is disposed of accordingly & connected MA 415/2019 for condonation of delay stands closed.

**(C.V.Sankar)
Member(A)**

05.01.2021

SKSI

**(S.N.Terdal)
Member(J)**